

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 216  
95/241-242/ND/2020

IN THE MATTER OF:  
Ishwar Chand Jindal

...APPLICANT

Vs.

M/s. Magnum Steel and Power Ltd.

...RESPONDENT

Section

Under Section 241-242

Order delivered on 27.01.2021  
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Saurabh Kalia, Ms. Shruti Arora, Advocates for P1, P3, P4 and P5.

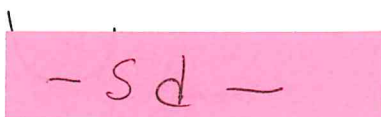
For the Respondent

:Ms. Shashi Prabha Jindal, Respondent No. 2 present in person. Ms. Itisha Gulati, Advocate for Respondent No. 3 to 4.

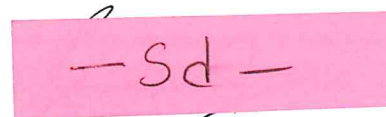
ORDER

CA No. 777 of 2020.

Heard the submissions made by the Learned Counsels appearing at the time of Virtual Hearing of the matter. Order in this matter is **reserved**.



(V.K. Subburaj)  
Member (T)



(P.S.N. Prasad)  
Member (J)